

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 271 of 2013

Dated: 10th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Rahul Knra
Mr. Anurag Bansal for TPDDL

Counsel for the Respondent(s) : Mr. Pradeep Misra for DERC

ORDER

On the request of learned counsel for the appellant, post this Appeal for arguments of the respondent and rejoinder submissions of the appellant, if any, on **22st January, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt

**(Justice Surendra Kumar)
Judicial Member**